

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4728
ANSWERED ON:26.04.2005
ILLEGAL CONSTRUCTIONS IN DELHI
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

- (a) whether a large scale illegal constructions are taking place in Delhi without the sanctioning of Building Plans as reported in the Dainik Jagran, dated January 6, 2005;
- (b) if so, the facts thereof and reaction of the Government thereto;
- (c) the corrective steps proposed to be taken in the matter;
- (d) whether some Members of Parliament had written letters to MCD regarding illegal constructions but no action has been taken so far;
- (e) if so, the reasons for not taking any action on the MPs letters;
- (f) the action, the Government proposes to take in this regard; and
- (g) the policy of the Government regarding removal of illegal constructions/encroachments?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

- (a)&(b): Municipal Corporation of Delhi (MCD) has reported 4362 properties were booked for unauthorized construction during the year 2004.
- (c): MCD has reported that when any unauthorized construction is noticed, necessary action is taken under the provisions of DMRC Act.
- (d)&(e): MCD has reported that they are not aware of such case.
- (f)&(g): MCD prepares monthly demolition programmes well in advance for taking demolition action in all its zones with the help of local police.